COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 224 OF 2016

Dated: 9th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s K.M. Sugar Mills Ltd. ...Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission ...Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mr. Majid Durani

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava Ms. Garima Srivastava

Ms. Gargi Srivastava for R-2 to 6

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>16-11-2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

tpd/kt